

(b) if so, the names of the areas where such instances have taken place;

(c) the number of children so sold; and

(d) the reasons generally for such sale?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (d). The information is being collected from the States and will be laid on the Table of the House, when received.

M. E. S. CIVILIAN OFFICERS' UNION

**667. Shri Siddananajappa:** Will the Minister of Defence be pleased to state:

(a) whether the civilian officers of Military Engineering Service have applied to Government for recognition of their Association, known as the Military Engineering Service Civilian Officers Association; and

(b) if so, whether recognition has been accorded?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Yes.

(b) Not yet. The matter is under consideration.

### राष्ट्रीय योजना ऋण

६६८. श्री आर० एस० तिवारी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) १६ सितम्बर, १९५४ तक राष्ट्रीय योजना ऋण में कितनी राशि प्राप्त हुई है ;

(ख) क्या सरकार इस ऋण में रुपया लगाने की अवधि बढ़ाने का विचार कर रही है ;

(ग) यदि हां, तो किस तिथि तक ;

(घ) इस ऋण द्वारा जितनी राशि प्राप्त करने का लक्ष्य निश्चित किया गया था उतनी प्राप्त हो गई है ; और

(ङ) किस राज्य से इस ऋण में सब से अधिक राशि लगाई गई है और किस राज्य से सबसे कम राशि प्राप्त हुई है ?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) About Rs. 150½ crores.

(b) and (c). The loan has already been closed for further subscription on and from 16th September, 1954.

(d) There was no target for the loan.

(e) Till 11th September, 1954, upto which date the State-wise break up of subscriptions is available, the maximum subscription to the loan was tendered in Bombay State and the minimum in Tripura State.

### SCHEDULED TRIBES IN MADHYA PRADESH

**669. Shri K. C. Sodhia:** Will the Minister of Home Affairs be pleased to state:

(a) the total amount of grant sanctioned for Madhya Pradesh during 1953-54 for the settlement of 'Korwas', 'Pandos' and 'Bhiunhass' in Surguja and Raigarh Districts;

(b) the total number of families to be settled and the average area of land allotted to each family under the scheme; and

(c) the progress so far made in this work?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

### GOLD MINES

**670. Shri K. C. Sodhia:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the total quantity of gold obtained from gold mines in India during 1953-54;

(b) the total number of gold mines at work now and their location;

(c) the total amount of royalty received from these mines during 1953-54; and

(d) whether any other kind of tax is levied on such gold?